

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1282
ANSWERED ON 03/12/2024**

WEST BENGAL UNDER PMGSY

1282. SMT. RACHNA BANERJEE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total funds allocated and released to West Bengal under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last five years and the current year;**
- (b) the total number of villages provided road connectivity with these funds;**
- (c) whether some funds of PMGSY for West Bengal could not be released by the Government;**
- (d) if so, the details thereof;**
- (e) whether some proposals sent by West Bengal Government under PMGSY are pending with the Central Government; and**
- (f) if so, the details thereof along with the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) to (d): Central funds under Pradhan Mantri Gram Sadak Yojana (PMGSY) are released to State Governments and funds are released at district and sub-district level by the State Governments. The release of funds to States/ UTs for implementation of PMGSY is done on the basis of the proposal received from the State and depends, inter-alia, on works in hand, execution capacity of the State, unspent funds available with the State and compliance with programme guidelines.

A total of Rs. 1847.805 Crores has been released to the State Government of West Bengal as Central share during the last five years and the current year (as on 28.11.2024) for implementation of PMGSY. The State of West Bengal has submitted the proposal for releasing of 1st installment of PMGSY program fund for the year 2024-25. The State has been requested for crediting total liability of Rs. 124.36 crore during 2024-25 for maintenance of PMGSY roads in the maintenance fund account in accordance with Paragraph 19.11 (vi) of the PMGSY III program guidelines for consideration of the proposal.

The unit for PMGSY is habitation and not a Revenue village or Panchayat. Under PMGSY-I, provision has been made for all-weather connectivity to unconnected habitations of population size (500+ in plain areas and 250+ in North-Eastern States, Himalayan States and Himalayan Union Territories as per 2001 census) in the core network. Since inception, a total of 13,087 habitations have been provided connectivity under PMGSY I in the State.

(e) & (f): The State of West Bengal has been sanctioned all projects under PMGSY-I & II. The State of West Bengal has been allocated a target of 6,287.50 Km of road length under PMGSY-III, out of which 4236.62 Km road length has been sanctioned to strengthen rural connectivity and accelerate economic growth in the State. Final compliance report for sanction of remaining length of 2026.52 km is awaited from the State. Clearance by the Central Government is considered after receipt of compliance report to the Empowered Committee evaluation of the proposals.
